

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 145 /Confdl./2020
II-2-1/2020

Bilaspur, dated the 13 / 02 / 2020

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the Fast Track Special Courts established by the State Government vide Notification/Endt. No. 1106/406/XXI-B/C.G./20 dated 01.02.2020 in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Sanjay Agrawal, Additional District and Sessions Judge (F.T.C.)	Bemetara	Bemetara	Bemetara	Additional District & Sessions Judge, Fast Track Special Court (exclusively for POCSO Act cases)
2.	Shri Prabodh Toppo, I Additional District & Sessions Judge	Kanker	Mungeli	Mungeli	Additional District & Sessions Judge, Fast Track Special Court (exclusively for POCSO Act cases)

BY ORDER OF THE HIGH COURT


13.02.2020
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 146 /Confdl./2020
II-2-1/2020

Bilaspur, dated the 13 / 02 / 2020

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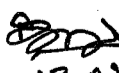
1. Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(2)


3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
20.
 - i) Shri Sanjay Agrawal, Additional District and Sessions Judge (F.T.C.), Bemetara *for information and compliance. He is directed to take charge of his new post on or before 17.02.2020 and send his handing and taking over charge reports to the Registry through the concerned District Judge.*
 - ii) Shri Prabodh Toppo, I Additional District & Sessions Judge, Kanker *for information and compliance. He is directed to take charge of his new post on or before 27.02.2020 and send his handing and taking over charge reports to the Registry through the concerned District Judge.*
21. District & Sessions Judge, Uttar Bastar (Kanker) for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer(s) to this Registry.
22. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetara/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur for information.

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13.02.2020

(3)

23. Joint Registrar (S. & A./C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
25. Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
28. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.
30. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
31. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
32. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
33. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


13.02.2024
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL